

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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**ORDER**

No: 1076

Dated: 30.12.2016

Sh. Puneet Gupta and Sh. Mohan Lal Manhas, District and Sessions Judges (Selection Grade) are placed in the Super Time Scale of the Jammu and Kashmir Higher Judicial Service w.e.f. 01.11.2016 and 01.01.2017 respectively, against the vacancies caused/to be caused due to the retirement of Sh. M. K. Hanjura on 31.10.2016 and Sh. Ashok Kumar Koul, on 31.12.2016.

BY ORDER


  
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(Ashok Kumar Koul) 30.12.  
Registrar General

No: 26968-00/GS

Dated: 30.12.2016

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of His Lordship.
4. Commissioner/Secretary to Govt., Deptt. of LJ&PA, Civil Secretariat, Jammu,
5. Registrar Vigilance, High Court of J&K, Jammu,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
.....for information.
7. Sh. Puneet Gupta, Chairman, J&K Sales Tax Tribunal,
8. Sh. Mohan Lal Manhas, Principal District & Sessions Judge, Samba,
9. Chief Accounts Officer, High Court of J&K, Jammu,  
.....for information & necessary action.
10. Incharge NIC, High Court of J&K, Jammu/Srinagar for uploading the same on the High Court Website.
11. Office file

  
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Registrar General  
30.12.16.